

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 145/397-398/NCLT/AHM/2016 (New)
CP No. 60/397-398/CLB/MB/2015 (Old)


Coram:

Present: Hon'ble Mr. **BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017**

Name of the Company: Ramesh Chand Jain
V/s.
Chand Prabhu Homes Pvt Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HARSHAVARDHAN TOPRE	ADVOCATE	PETITIONERS	
2.				

ORDER

Learned Advocate Mr. Harshvardhan Topre present for Petitioners. None present for Respondents.

Learned Counsel for Respondents sent Letter for Adjournment.

List the Matter on 02.08.2017


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 5th day of May, 2017.